

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2579
ANSWERED ON:13.03.2013
INFRASTRUCTURE SHARING BY BSNL AND MTNL
Natarajan Shri P.R.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of the infrastructure services provided separately by Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) to other private telecom service providers across the country;
- (b) the details of the charges/fees to be paid by private companies for availing infrastructure services, company-wise;
- (c) the details of arrears against private telecom companies as on date, operator-wise; and
- (d) the steps taken to recover the said arrears?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SMT.) KILLI KRUPARANI)

- (a) BSNL and MTNL provide passive infrastructure services to other private telecom providers.
- (b) The charges/fees to be paid by private telecom service providers for availing infrastructure services from BSNL and MTNL vary from location to location and depend on the terms and conditions of the Memorandum of Understanding (MoU)/Agreement signed by these PSUs with different private service providers.
- (c)&(d) The details of arrears / outstanding dues of BSNL and MTNL against the private telecom service providers are given in Annexure-I. BSNL and MTNL pursue at various levels to recover their arrears.